

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2(KB)2023  
IA(I.B.C)/994(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS SINGH MEDICARE INSTITUTE PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Resolution Professional

Ms. Sneh Maheswari, RP-in-person ]

Mr. Kuldeep Mallick, Adv. ] For the Suspended Board of Directors

Mr. Vikram Wadehra, Adv. ] For the CoC

Mr. Pathik Choudhury, Adv. ]

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Ld. counsel Mr. Kuldeep Mallick appearing on behalf of the Suspended Board of Directors is directed to obtain instructions whether his client is ready to pay Rs. 50 lakhs.
3. List the matter for further consideration on **15.05.2024 at 10:30 A.M.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**